

Shri Tradco Deesan Private Limited																
Claims received Financial Creditors																
Sr. no.	Name of the creditor	Security Interest	Amount of claim			Claim Admitted			Claim under Verification			Claim not admitted			Voting share	Remarks
			Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount		
1	Encore Asset Reconstruction Company Private Limited	Note 1	10,14,47,368	5,69,33,128	15,83,80,496	10,14,47,368	5,69,33,128	15,83,80,496	-	-	-	-	-	-	5.90%	Provisionally admitted for Constitution of CoC.
2	State Bank of India	Note 2	97,82,52,845	88,04,55,284	1,85,87,08,129	97,82,52,845	88,04,55,284	1,85,87,08,129	-	-	-	-	-	-	69.25%	Provisionally admitted for Constitution of CoC.
3	HDFC Bank Limited	Note 3	24,16,22,040	19,55,46,730	43,71,68,770	24,16,22,040	19,55,46,730	43,71,68,770	-	-	-	-	-	-	16.29%	Provisionally admitted for Constitution of CoC.
4	Axis Bank Limited	Note 4	22,98,35,507	9,97,69,178	32,96,04,685	22,98,35,507	-	22,98,35,507	-	9,97,69,178	9,97,69,178	-	-	-	8.56%	Provisionally admitted for Constitution of CoC.
TOTAL			1,55,11,57,760	1,23,27,04,320	2,78,38,62,080	1,55,11,57,760	1,13,29,35,142	2,68,40,92,902	-	9,97,69,178	9,97,69,178	-	-	-	100.00%	

Notes:

1. Security interest of Encore Asset Reconstruction:

- Property being basement adm 3023.61 sq.ft. Carpet area and first floor adm 3333.52 sq.ft. Carpet area in the building known as Banarasi Heritage Condominium , off Malad Link Road , Near Inorbit Mall, Ram Nagar ,Malad (West), Mumbai - 400 064, constructed on Plot Ni. C bearing OLD Survey No. 1406-A/25/11 in Revenue Village ,Malad Souuth ,Taluka Borivali , Dis.- Mumbai Suburban, (more details are in assignment agreement)

2. Security interest of SBI:

- All current and Fixed assets with 4 Plots.

3. Security interest of HDFC Bank Ltd:

1. First Charge on Pari Passu basis with State Bank of India on Current Assets viz Stocks of Raw Material, Stocks in Process, Finished Goods, Consumable Stores & Spares and Book Debts, bills whether documentary or clean, outstanding monies, receivables of the Company, both present and future.
2. First Pari Pasu charge with SBI & Axis Bank by way of Registered mortgage of following properties:
Factory land and Building at Gat No. 93 & 94, and its part (S No. 93/12/1, 93/12/2 93/12/2, 94/3-2,94/4,94/1-B) Deopur, Dhule District Dhule - 424002 (Present value - not known)
3. First Pari Pasu charge with State Bank of India by way of Registered mortgage of following properties held with State Bank of India:
 - a. Flat no. 265 Building No. 10. Plot no. 85, CTS No. 12159/1, Ichalkaranji Powerloom Kapad Market Coop Housing Society Ichalkaranji - 416115
 - b. Gala No. 265, Plot no. 85, CTS No. 12159/1, Ichalkaranji Powerloom Kapad Market Coop Housing Society Ichalkaranji - 416115
 - c. Gat No. 861,B, Plot no. 15 to 38 (Admeasuring 4643.52 Sq Mt) At. Hupari, Tal. Hatkangale, Dist. Kolhapur - 416203 (Present value-not known)
4. Personal Guarantee of:
 - a. Mr Raj Rattan Babulal Agarwal having net worth Rs. 12.09 Cr as on 31/03/2016 given on 21/09/2017
 - b. Mrs Nidhi Rajratan Agarwal having net worth Rs. 2.01 Cr as on 31/03/2016 given on 21/09/2017
5. Corporate Guarantee of Shri Tradco India Pvt Ltd having networth of Rs. 95.07 Cr given on 21/09/2017

4. Security Interest of Axis Bank:

- Primary Security:- a)Paripassu charges with SBI for entire FA. b)Paripassu charges with SBI on L&B at gate no.:- 93/1 +2/1,93/1+2/2,93/1-2/2,94/3-2,94/4,94/1-B) Deopur Dhule Phata ,Dhule,Mumba Agra Highway,Maharashtra Owned Co.